

confirmed that equivalent computer systems are not available from domestic production and that the computational service needed cannot be provided to the user by the Regional or National Computer Centres. The Computer configuration needed to meet the accepted usage will be worked out jointly by the Department of Electronics and the user; and thereafter, competitive tenders for importing a suitable computer will be obtained by the Department of Electronics. After technical evaluation of the bids received by a Committee of Experts, final approval and allocation of appropriate foreign exchange will be accorded by a high level committee.

Industries in Faizabad, U.P.

181. SHRI R. K. SINHA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the names of industries likely to be started in the year 1976 in the Faizabad division of Uttar Pradesh;

(b) the number of licences given for setting up industries there in 1975; and

(c) the number of industries regarding which the work has already started?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) It is difficult to forecast the number of industries likely to be started in future.

(b) The number of industrial licences given during 1975 (upto November, '75) for setting up industries in the Faizabad Division of Uttar Pradesh is 2.

(c) It normally takes two to three years from the date of industrial licence, for the implementation of the scheme.

Thefts in Ordnance Factory, Shahjahanpur

182. SHRI JITENDRA PRASAD: Will the Minister of DEFENCE be pleased to state:

(a) whether incidence of thefts has increased in the ordnance factory, Shahjahanpur, U.P.; and

(b) if so, how many cases were detected in the last six months and what action was taken in the matter?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VITTHAL GADGIL): (a) No, Sir.

(b) Does not arise.

Gangster left off by Police due to Negligence in Allahabad, U.P.

183. SHRI JITENDRA PRASAD: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether gangster who committed a number of murders and road hold-ups near Shahjahanpur, U.P. was left off by the police recently, in Allahabad; U.P. and

(b) if so, what action has been taken against the erring officials?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) It has been ascertained from the State Government that 6 Criminals were arrested by the Allahabad Police in the early hours of 9th December, 1975 and were held on Police remand for five days for interrogation. The leader of the gang escaped from the police lock-up on 12-12-75 by overpowering the Sentry. Efforts are being made for his re-arrest. Two Police officials including the Sentry on duty have been placed under suspension and departmental action has been initiated against them as well as another officer of the Police Station.